

### गधों और खच्चरों की जनसंख्या में वृद्धि

8456. श्री राम विलास पासवान : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले पांच वर्षों के दौरान गधों की जनसंख्या में कितनी वार्षिक वृद्धि हुई है;

(ख) क्या सरकार ने गधों और खच्चरों के बारे में कोई सर्वेक्षण किया है और यदि हां, तो सर्वेक्षण कब किया था; और

(ग) क्या जनसंख्या में कोई वृद्धि नहीं हुई है, यदि हां तो इसमें कितनी कमी हुई है और इसके क्या कारण हैं ?

कृषि मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना) : (क) से (ग) अखिल भारतीय पशुधन संगणना पंचवर्षीय आधार पर की जाती है। पिछली संगणना 1982 के लिए निर्धारित की गई थी और अनेक राज्यों ने इसे पूरा कर लिया है परन्तु उनमें से कुछ राज्यों ने प्रशासनिक एवं अन्य कारणों से इसे पूरा नहीं किया है। 1972 तथा 1977 से संबंधित पशुधन संगणनाओं, जो उपलब्ध हैं के आधार पर यह पता चलता है कि 1972 तथा 1977 के बीच खच्चरों की संख्या 3.48 प्रतिशत वार्षिक चक्रवृद्धि दर से बढ़ी जबकि गधों की संख्या 0.32 प्रतिशत वार्षिक की दर से कम हुई। चूंकि गधों की संख्या में मामूली गिरावट हुई है अतः कारण का अध्ययन नहीं किया गया।

#### IRDP In Kalabandi District Of Orissa

8457. SHRI RASA BEHARI BEHERA : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) whether it is a fact that Integrated Rural Development Programme has not adequately succeeded in Kalahandi district of Orissa due to lack of proper coordination between the nationalised banks and various departments of State Government, non-release of sufficient amount of loans by the banks to the beneficiaries, utilisation of subsidy amounts as deposits for a long time instead of transferring them direct to the credit of beneficiaries and non-provision of sanctioned units to the beneficiaries in time;

(b) if so, whether Government have taken any remedial measures; and

(c) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA) : (a) to (c) According to the report received from the State Government, during the initial years, the implementation of the Integrated Rural Development Programme was, to some extent, adversely affected in Kalahandi district due to certain operational constraints, including some related to the functioning of the commercial banks. The State Government had taken steps to improve coordination at the district and the block levels and had also appointed a Committee consisting of field officers to verify the actual state of affairs. Specific cases of default by the bank functionaries are being taken up with the concerned authorities.

The performance in the IRDP in the district has since materially improved from 50% in 1980-81 to 101% in 1983-84.

मदनगीर में शौचालयों की संख्या बढ़ाने के लिए वहां के निवासियों का अनुरोध

8458. श्री सुभाष चन्द्र बोस अल्लूरी : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मदनगीर निवासी मदनगीर में मूत्रालयों/शौचालयों की संख्या बढ़ाने और मौजूदा मूत्रालयों/शौचालयों में सफाई रखने और उनमें दरवाजे लगाने के लिए अनुरोध करते रहे हैं,

(ख) यदि हां, तो उनके द्वारा इस सम्बन्ध में क्या कार्यवाही की गई है; और

(ग) वहां पर शौचालयों की संख्या कब तक बढ़ा दी जायेगी ?

जेल विभाग में निर्माण और आवास मंत्रालय में तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) : (क) से (ग) दिल्ली विकास प्राधिकरण ने सूचित किया है कि मूत्रालयों/शौचालयों की संख्या बढ़ाने के लिए मदनगीर कालोनी के निवासियों से हाल ही में ऐसे

अनुरोध प्राप्त हुए प्रतीत नहीं होते हैं। दिल्ली विकास प्राधिकरण द्वारा बालोनी को नियमित रूप से सफाई की जा रही है। जब कभी किसी दरवाजे की मरम्मत/बदलने की कोई शिकायत प्राप्त होती है उसे तुरन्त ही दूर किया जाता है।

**Progress In Construction Work Under SFS In Savita Vihar**

8459. SHRI KRISHNA CHANDRA PANDEY : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the number of colonies being constructed under Self-Financing Schemes in 1983-84 and 1984-85;

(b) the progress made so far in regard to Savita Vihar being constructed under Self Financing Scheme; and

(c) whether the construction work of this colony has since started and if so, the time by which its construction will be completed and the details in this regard ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKA RJUN : (a) Houses in 27 colonies are being constructed under Self-Financing Scheme.

(b) and (c) Progress made so far in this construction of SFS Houses at Savita Vihar is as follows :—

Road work is already in progress. Water supply scheme has since been approved by MCD and the work of Ranney well and under ground storage reservoir is being taken up. Both sewerage and storm water drainage schemes have already been submitted to MCD for approval. Work will be taken up on receiving approval.

Tenders for under-reamed pile foundations as well as building work in pocket A, B, & C of Savita Vihar Colony have already been received and are being processed.

Development & housing work are likely to be completed within 2½ years subject to availability of adequate building materials.

**Utilisation Of Grants Given For Construction Of Field Channels**

8460. SHRI K. PRADHANI : Will the Minister of IRRIGATION be pleased to state:

(a) whether some State Governments have not been able to utilise even 50 per cent of the Central Grants given for achieving the target of construction of field channels during 1983-84;

(b) if so, the names of these States, the amount of grant given by the Central Government and the field channels target set down for each State;

(c) whether any plan has been drawn up for the construction of field channels during the current year in view of the need to bridge the gap between irrigation potential and actual utilisation; if so, the broad details thereof; and

(d) the assistance likely to be given by the Central Government for this project ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) to (d) The Central share for grant and loans has been released for 1983-84 on the basis of anticipated physical achievements. The actual utilisation is known only at the time of releases made in the next year i. e., 1984-85. The Centrally Sponsored CAD Programme provides that 50% of the cost of construction of field channels will not be recovered from the farmers and this cost will be shared on a matching basis between the State and the Central Government. The remaining 50% of the cost of construction of field channels is to be shared equally between the Centre and the State as loan. This scheme continues to be in force for the current year and an outlay of Rs. 82 crores has been provided in the Central sector for the purpose.

**Jhuggi-Jhonparis In Delhi**

8461. DR. VASANT KUMAR PANDIT : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the total number of identified Jhuggi/Jhonparis in the city of Delhi/New Delhi as on 31st December, 1983 and the area-wise distribution thereof;

(b) the estimated figure of unidentified or unauthorised Jhuggi/Jhonparis in Delhi/New Delhi;